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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/35/2016
NAME OF THE PETITIONER(S) : P. Krishna Moorthy & 5 Others
NAME OF THE RESPONDENT(S) : Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) KIRANASAMY
G. V. MOHAN KUMAR

Counsel for Petitioner



2) S. MANOJ KUMAR
(B. DHANARAJ)

Counsel for Respondent



ORDER

Shri G V Mohan Kumar, representing counsel for petitioner present. Shri S Manoj Kumar, representing counsel for respondent present and sought time for submitting arguments in CA 254/2011. Time extended at request. Put up on **07.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)